

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

16/220/2017

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018.**

NAME OF THE COMPANY: Yash Pal Sardana

SECTION OF THE COMPANIES ACT: 621A

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Abhishek Shrotriya, Advocate

ORDER

Notice to the ROC as no report has been received in this case,
returnable on 25th January, 2018. Dasti L.

S-d-1
(Ina Malhotra)
Member (J)